राजकुमारी प्रमृत कौर: जी नहीं। जो लड़के या लड़कियां गवर्नमेंट की तरफ से चाहे राक फैलर फाउंडेशन, या फोर्ड फाउंडेशन वा किसी और फाउंडेशन के अधीन यहां से बाहर भेजे जाते हैं उन में से ऐसा कोई नहीं है जिसके लिये यहां नौकरी मौजूद न हो। मेरी मिनिस्ट्री की तरफ से ऐसा कोई नहीं भेजा जाता जिसे यहां आने पर नौकरी न मिले।

श्री विभूति मिश्रः मैं जानना चाहता हूं कि लुघियाना में इसका जो एक यूनिट स्त्रोला गया है उसमें सरकार का किवना स्त्रर्जा पडता है, ग्रौर उसमें ट्रेनिंग देने की

व्यवस्था में कितना समय लगता है ?

राजकुमारी अमृत कौर : जो वहां इस विभाग के लिये शिक्षा मिलती है यह तो मेरे ख्याल से शुरू से और माखिर तक मिलती रहती है इसका घ्येय यह है कि हमारे विद्यार्थी अध्यापकों के नेतृत्व में गांवों में जायें और शुरू से माखिर तक वहां के जो कुटुम्ब हैं उनको देखें ताकि उनको पता चले कि गांवों की समस्यायें क्या हैं और किस तरह से वहां बीमारियां फैलती हैं। इस तरह से उन में गांवों में काम करने की दिलचस्पी पैदा होती है।

श्री विभूति मिश्रः ग्रव तक ये विद्यार्थी गांवों में जा चुके हैं ग्रौर कितने ग्रादिमियों की सेवा कर चुके हैं ग्रादिमियों की सेवा की जा चुकी है ?

राज कुनारी अमृत कौर : मैं ने खुद वह काम देखा है। लुधियाना में शायद ऐसे कोई दस गांव हैं जहां गांव हैं जहां ये लड़के जाते हैं।

Foreign Butter and Butter Oil

*1339. Shri Bheekha Bhai: Will the Minister of Food and Agriculture be pleased to refer to the replies given to Starred Questions Nos. 2576 and 1538 on the 28th May, and 30th August, 1956 respectively and state:

(a) whether any representation has been received by Government for revising

the list of agencies which receive butter and butter oil as free gifts from foreign countries for distribution;

(b) whether the Bharat Sewak Samaj, Social Welfare Board and other non-official associations are not regarded by Government as appropriate agencies for distribution of such gifts; and

(b) if so, the action taken thereon?

The Deputy Minister of Food (Shri M. V. Krishnappa): (a) No, sir.

(b) and (c). Do not arise, as distribution of relief supplies received under the Indo-US Agreement, 1951, is not done at Government instance but by the relief agencies themselves through distributors of their own choice.

भी भीका भाई: क्या मैं जान सकता हूं कि इस सम्बन्ध में कितने तार भारत सरकार के सामने प्रस्तुत हुये ?

भी मो॰वे॰ कृष्णप्पा: कोई तार नहीं भाषा।

Shri Bheekha Bhai: May I know whether the distribution cannot be made through voluntary agencies which are working in the Adi asi area?

Shri M. V. Krishnappa: That we will consider when we next revise the agreement.

Shri Bheekha Bhai: When this question was brought to the notice of the hon. Minister he assured us that he would change the procedure of distributing foreign butter oil and butter through other agencies.

Shri M. V. Krishnappa: Whatever assurances have been given will be fulfilled.

Shri Bhagwat Jha Azad: In view of the innumerable questions that have been put in this House, we would like to know what action Government has taken to see that the distribution of these things is not exploited for political purposes.

Shri M. V. Krishnappa: We are going to revise this agreement very soon, when everything will be corrected.

Shrimati Renu Chakravartty: Is there any method of check-up to see whether this butter oil is distributed free to the people in the interior villages or not?

Shri M. V. Krishnappa: In fact, they have to submit to the Government a certificate from the Local Collector, wherever these have been distributed. Shri Bheekha Bhai: May I know whether any complaints have been received that the butter and butter oil was not distributed free of cost?

Shri M. V. Krishnappa: The quesion was whether any representation has been received by Government to include the Bharat Sevak Samaj and other voluntary agencies. I replied that when we next revise the agreement we will have all these things in mind.

Express Goods Train Service

- *1340. Shri Jhulan Sinha: Will the Minister of Railways be pleased to state:
- (a) whether the running of express goods train has been favourably received by those for whom it is intended;
 and
- (b) whether the response has been found financially encouraging?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Yes.

Shri Feroze Gandhi: Since the introduction of these express goods trains, how many trains have actually run and how many have had to be cancelled between Bombay and Calcutta, or elsewhere? What I mean to say is that they are not running to schedule.

Shri Ala'gesan: From Howrah the following trains were run:

Howrah-Asansol; Howrah-Dhanbad; Howrah-Kanpur; Howrah-Gaya; and Howrah-Delhi.

Of these the following trains were discontinued;

Howrah-Asansol; and Howrah-Dhanbad.

These trains were discontinued from 15-7-56 and Howrah-Gaya train was discontinued from 1-10-56.

Shri Feroze Gandhi: My point was: Are these trains running to schedule or not, or are they cancelled from time to time?

Shri Alagesan: The scheduled time has been fixed—so many days for each train. These trains were cancelled due to the fact that traffic offered was not big.

Shri P. C. Bose: May I know if there is any difference in the freight rates of goods carried by express goods trains and ordinary goods trains?

Shri Alagesan: Yes.

Shri P.C. Bose: What is the difference ?

Shri Alagesan: I think it is 6 pies: more per rupee—I am speaking subject to correction. Wherever the schedule is not kept then that excess charge collected is being refunded.

Shri Jhulan Sinha: May I know if any amount has been refunded to those who sent their goods by these trains. because, the goods did not reach their destination in time?

Shri Alagesan: I have got some figures. On the Southern Railway my information is that Rs. 1,603 was refunded. The total collected was Rs. 75,598.

Shri K. C. Sodhia: What is the total number of these trains running per month?

Shri Alagesan: I am not able to give the figure without specific notice.

Shri Feroze Gandhi: These trains are running to a schedule and a timetable. May I know if in the last one year whether these schedules and the timetables were cancelled at any time. If so, how many such trains were cancelled, that means they did not operate according to the time-table?

Shri Alagesan: I am not able to follow the hon. Member fully.

Shri Feroze Gandhi: Then do not answer.

Shri Alagesan: Wherever the refund occurred, it occurred because the train did not run to the scheduled time. If the scheduled time is four days and the train takes more than four days then the extra amount collected is refunded to the

Shri Feroze Gandhi: The Deputy Minister has not followed.

Shri M. K. Moltra: Will Government be pleased to state if there is any arrangement to see that the carrying capacity of the wagons is fully utilised?

Shri Alagesan: Yes, that is being taken care of.

Rise in Foodgrains Prices in Tripura

*1341. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the price of foodgrains is rising in Tripura;
- (b) whether the Food Coordination Committee, Tripurs has drawn the attention of Government to the rise and suggested certain steps to be taken immediately; and